However, the State Government of West Bengal requested for raising the cost-ceiling limit for various categories of houses prescribed by HUDCO. Since the cost-ceiling limits of HUDCO has been fixed, taking into account the repaying capacity of the beneficiaries and are applicable for all Schemes throughout the country, it has not been possible to accede to the request of the State Government.

C'anstruction of houses by Housing and Urban Development Corporation

905. SHRIMATI KANAK MUKHERJEE: Will the Minister of WORKS AND HOUSING be pleased to state what is the State-wise number of houses so far sanctioned for construction by Housing and Urban Development Corporation under its 1979 scheme?

THE MINISTER OF "WORKS AND HOUSING (SHRI P. C. SETHI): A statement showing State-wise number of houses sanctioned by Housing and Urban Development Corporation Ltd., New Delhi, in 1979-80 scheme, is enclosed as per Annexure.

Statement

HUDCO umber of houses sanctioned by under its 1979-80 schemes

State/U.T.			No, of Residen- tial dwellings Sanctioned
Andhra Pradesh		•	48026
Assam .			325
Bihar			1197
Gujarat			33210
Haryana .	•		1903
Himachal Pradesh			
Jammu & Kashmi	r		
Karnataka			44500
Kerala			10306
Madhya Pradesh			3055

State/U.T.		No. of Residen- tial Dwellings sanctio, ed		
Maharashtra				2558
Orissa			. •	1221
Punjab				5685
Rajasthan .				6536
Tamil Nadu .				20680
Uttar Pradesh				12245
West Bengal				4475
Union Territories				
Chandigarh		•,		3013
Delhi				3906
Goa, Daman & I	iu			
Pondicherry			•	
		TOTAL		202841

Requirement and supply of ansar to States

906. SHRI SANGDOPAL LEPCHA: Will the Minister of AGRICULTURE be pleased to state what are the requirements of sugar and how much sugar has been supplied to the States during the last three years, State-wise; month-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): It is during the periods of partial control on sugar that monthly levy sugar quotas are allotted to the State Governments for distribution to domestic consumers through fair price shops and the total quantum of levy sugar released each month for allocation to all the States is determined from time to time having regard to availability of levy sugar in the light of production trends, carryover stocks etc. With the reintroduction of partial control on sugar with effect from 1^-12-1979, 2.71 lakh tonnes of levy sugar per month